

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.212 of 2019

IN THE MATTER OF:

Deepak Jagdish Pareek

...Appellant

Versus

Union of India, Ministry of Corporate Affairs

...Respondent

Present:

For Appellant: None

**For Respondent: Shri George Varghese and Shri Karan Khanna,
Advocates**

ORDER

14.08.2019 Nobody appears for the Appellant. Learned Counsel for the Union of India are present. Counsel for the Appellant is directed to serve a copy of paper book on Shri Karan Khanna, Counsel for the Union of India before the next date.

Post the case for 'admission (fresh case)' on 19th August, 2019 at 2.00 p.m.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/sk